

SHRI D. P. KARMARKAR : During the discussions it came to an infructuous result. They did not agree to our protest. About the present talks it may not be discreet for me to say anything.

SHRI GOVINDA REDDY : Has the Government of India been pursuing a discriminating policy as a reaction to this ?

SHRI D. P. KARMARKAR : Either as an action or reaction we have not been pursuing any policy. It is not our intention either.

SHRI H. P. SAKSENA : How many protests have been lodged uptil now with Pakistan and with what results ?

SHRI D. P. KARMARKAR : The protest has been one and it is continuing.

SHRI SHRIYANS PRASAD JAIN : Why is it that the Indian Government wanted to discriminate in regard to coal exports ?

SHRI D. P. KARMARKAR : We don't look upon that as a discriminating duty.

SHRI SHRIYANS PRASAD JAIN : Is the duty uniform for Pakistan and other countries ?

SHRI D. P. KARMARKAR : On coal I should like to have some notice.

FOREIGN INFORMATION SERVICES IN INDIA

*179. SHRI C. G. K. REDDY : Will the PRIME MINISTER be pleased to state :

(a) which foreign Governments maintain their information services or other propaganda agencies in the country ;

(b) whether these are registered with Government ; and

(c) whether they deposit copies of each handout, pamphlet and other material published by them with Government ?

THE PARLIAMENTARY SECRETARY TO THE PRIME MINISTER (SHRIMATI LAKSHMI MENON) : (a) Separate establishments designated as 'Information Services' are maintained by the U. S. A. and the U. K. Official agencies, not forming part of the diplomatic Missions, are maintained by the U.S.S.R. and China.

Publicity material is also normally issued by the Missions of France, Italy, Czechoslovakia, Hungary, Pakistan, Afghanistan, Ethiopia and Argentina. Others also issue *ad hoc* releases as occasion arises. They have no separate information services or agencies.

(b) No, Sir.

(c) There is no legal obligation to deposit this material. Copies of publications are, however, given regularly by the Missions to the Government at the latter's request.

SHRI C. G. K. REDDY : Is the Government aware of certain publications, which, if they are not published in India, are imported into India and distributed in the country ?

SHRIMATI LAKSHMI MENON : Yes. Government is aware.

SHRI C. G. K. REDDY : Are they also aware that these publications when they are imported free, are sold through certain agencies ?

SHRIMATI LAKSHMI MENON : Yes. Government is aware of that also.

SHRI C. G. K. REDDY : If so, have Government tried to find out the manner in which the proceeds of the sales of these free copies which are brought into India, are utilized ?

SHRIMATI LAKSHMI MENON : It is not in the interest of the Government to find out how their proceeds are utilized.

SHRI JAWAHARLAL NEHRU : May I answer that question ?

The Government are interested in having full information about all matters

but it is not always advisable to give the information that the Government has got.

SHRI G. RAJAGOPALAN : Is Government aware that the sale proceeds of these free literature are being utilized to subsidise political parties in this country ?

SHRI JAWAHARLAL NEHRU : It may be.

SHRI C. G. K. REDDY : Is the Government aware that the foreign Information Services and foreign Embassies employ on payment Indian nationals to supply them with write-ups and if so, whether Government would tell us the names of such of the prominent individuals who are being paid by foreign Embassies ?

SHRI JAWAHARLAL NEHRU : It is true that considerable numbers of Indian nationals are employed in these foreign Missions or foreign Information Services. As to what kind of work they do I cannot say but they are employed there no doubt. They work for them and perhaps write for them.

SHRI B. C. GHOSE : In view of the Prime Minister's statement that these funds might be utilized for subsidising certain parties, do Government feel that they need take no further action in the matter ?

SHRI JAWAHARLAL NEHRU : No. Government have the strongest objection to that. The only thing is that Government can only take steps when precise information is available. When it is available, we have taken steps in the past and we intend to do so in the future.

SHRI C. G. K. REDDY : I thought from the hon. Prime Minister's reply that the Government had information in respect of the proceeds of sales of material which is imported free and sold through private agencies. If they do have this precise information, I should like to know why they have

not taken any action and if they have taken any action, what action they have taken.

SHRI JAWAHARLAL NEHRU : The information may be general that a certain process goes on in a normal course which is normal and yet which is undesirable or it may be an abnormal matter about which no precise information is available except general suspicion. The hon. Member would not like me to state what action we take in regard to these matters except that we object to this very strongly and wherever possible we do take action.

SHRIMATI VIOLET ALVA : Do the Indian Diplomatic Missions abroad enjoy the same freedom of circulation of pamphlets from India ?

SHRI JAWAHARLAL NEHRU : Generally speaking, yes.

SHRI C. G. K. REDDY : Is the Government aware that in most countries the Foreign Information Bureaux and other Information Agencies maintained by the Embassies either directly or indirectly are by law required to register with those Governments.

SHRI JAWAHARLAL NEHRU : In some countries, yes. As a matter of fact we are considering this here too.

PROF. G. RANGA : Is it not a fact that we are not indulging in such practices in other countries through our Embassies ? I put this question lest any misapprehension might arise from the affirmative answer given by the Prime Minister to Mrs. Alva's question. Is it not a fact that we don't indulge in these practices ?

SHRI JAWAHARLAL NEHRU : Of course not.

SHRI T. S. PATTABIRAMAN : In view of the fact that books of the Foreign Languages Publications of Moscow are being distributed in this country freely, may I know whether the same privilege has been extended to our Embassy to distribute pamphlets in Russia ?

SHRI JAWAHARLAL NEHRU : The question does not arise. I don't think there is much chance of that being done there.

MANUFACTURE OF MACHINE TOOLS

*180. SHRI C. G. K. REDDY : Will the Minister for PRODUCTION be pleased to state :

(a) whether an assurance was given by Government to the machine tool manufacturers that the Government Machine Tool Factory will not undertake the manufacture of certain types and sizes of machine tools but they will be left for manufacture by the private manufacturers ;

(b) if the answer to part (a) above be in the affirmative, what are the types and sizes of machine tools that are intended to be left for manufacture by the private manufacturers ; and

(c) whether all those types of machine tools are being manufactured at present by the private manufacturers ; if so, what is the quantity of the tools manufactured by such manufacturers during the last three years ?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY) : (a) Yes. Copies of the minutes of the two meetings held on 19-9-1950 and 8-2-1952 in regard to this matter are laid on the Table of the House. [See Appendix III, Annexure No. 47.]

(b) and (c). A statement giving the information is laid on the Table of the House. [See Appendix III, Annexure 48.]

SHRI C. G. K. REDDY : Would the hon. Minister let us know if an assurance was given by him to the Machine Tool Manufacturers Association in Bangalore sometime in June or July and if not, whether he would contradict certain reports which appeared in the newspapers ?

SHRI K. C. REDDY : The same assurance was given as the one that is embodied in the minutes of the proceedings that I have now placed on the

Table of the House. No fresh assurance was given, so far as I know.

SHRI C. G. K. REDDY : On going through the minutes, we find that, apart from the difference of opinion regarding the country's requirements of certain types of machine tools, the statement supplied to me shows that 7" lathes' production during 1950 to 1952 is 12, 16 and 31 whereas Government feel that the requirements of this type of lathes should be about 300 a year. In view of this are Government sure that with this reservation the country's needs would be adequately met by the private manufacturers ?

SHRI K. C. REDDY : In regard to lathes of 7" and below, the country's requirements are being met. We do not know how many the Defence Ministry is taking, and we have not got figures, I am afraid, with regard to that.

SHRI C. G. K. REDDY : When considering the reservation of certain grades and types of machine tools, have the Government taken into consideration the quality of these machines produced by our manufacturers, and if so, are they satisfactory ?

SHRI K. C. REDDY : It is also kept in mind. So far as lathes of 7" and below are concerned, there is no reason for Government to believe that the quality is wanting. But with regard to the manufacture of 8½" lathes, it is too early to say anything on the performance of private industries in this behalf.

SHRI C. G. K. REDDY : Do Government intend to reserve certain grades of these machines even when they are in the planning or projected stage by the private manufacturers ? About lathes of 8½" in the minutes it is mentioned that plans and projects are ready. I want to know whether Government think that the present reservation is enough or do they consider that further reservation for the private manufacturers is necessary ?

SHRI K. C. REDDY : The question arises only with regard to 8½" lathes. Government's information is that we